

AH appointments have been made in accordance with the above provisions.

(b) and (c) No instance of doctors prescribing wrong medicines or improper vaccination has been brought to the notice of the Government. The question of taking any action, therefore, does not arise.

SHRI K. P. SINGH DEO : In spite of the Minister's reply still the fact remains that there is great resentment and there are allegations made to various Members of Parliament from the public about the misuse or giving wrong medicines and wrong prescriptions. I would like to know whether the Minister would take steps to investigate thoroughly to see whether such conditions prevail in the CGHS dispensaries before giving such a categorical answer.

DR. DEBIPRASAD CHATTO-PADHYAYA : I am sorry it is a general observation. If any specific allegation or deficiency is brought to our notice, we will certainly look into it.

श्री मान सिंह वर्मा : श्रीमन्, सी० जी० एच० एस० डिस्पेंसरीज में, नई दिल्ली में, जितने भी डाक्टरों का काम कर रहे हैं उनमें से जिनका अनुभव तीन साल से कम है या जो तीन साल से कम प्रैक्टिस किए हुये हैं वे कितने हैं! यह बताने की आप कृपा करें।

DR. DEBIPRASAD CHATTO-PADHYAYA : As I have already said, for GDO Grade I officers 5 years' experience is required. Whoever is serving in that category has to his credit at least 5 years' experience, their number being 126. And the others, 247 GDO Grade II officers, must go through at least one year's compulsory internship. They have practical experience of one year. About three years' experience, i.e. about that particular period of experience, I am not at the moment in a position to give the reply. If a separate notice is given, we will certainly supply that number.

श्री मान सिंह वर्मा : इसका मतलब यह हुआ कि अधिक तादाद ऐसे लोगों की है जिनका अनुभव केवल एक साल का है।

श्री सभापति : आपका हो गया। अब डा० भाई महावीर पूछेंगे।

DR. BHAI MAHAVIR : The honourable Minister is aware that while in a number of Government colonies the facilities provided by the CGHS Scheme are insufficient and the dispensaries are serving an abnormally large number of people, there is one dispensary known as the First Aid Dispensary situated near the Government of India Press and that dispensary is reported to have a staff and establishment of Rs. 50000 or more per year whereas the expense of medicines are negligible, and all that they are expected to do is to give a little throat paint or tincture iodine for minor abrasions. So I would like to know if the honourable Minister will look into the complaints where an unnecessarily large amount is being spent on too little utilisation or too little of need whereas certain other areas go by default, they go without sufficient medical attention.

DR. DEBIPRASAD CHATTO-PADHYAYA : Sufficient medical attention is given to all centres as far as our resources, personnel and medicines permit. About the particular centre he is referring to, I shall certainly look into it.

SCHEMES FOR SMALL AND MARGINAL FARMERS

*358. SHRI CHANDRA SHEKHAR :
SHRI KRISHAN K./ NT : f SHRI
GULAM N/BI UNTOO: DR. Z
A. /»HMAD : SHRI D. P. SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any assessment has been made of the workings of the schemes for small farmers and marginal farmers; and

(b) if so, what are the findings?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) and (b) The

fThe question was actually asked on the floor of the House by Shri Krishan Kant.

progress of the two schemes of SFDA and MFAL project is reviewed continuously and progress revised to suit local needs. A review of their working has been made in the Mid-term Appraisal of the Fourth Five Year Plan also and the modification have been made as suggested in this Appraisal. Study Teams set up by the Reserve Bank of India are going into the detailed working of a few selected SFDA projects.

Most of the SFDA/MFAL projects were sanctioned in the course of 1970-71. They have started effectively functioning from 1971-72. It is therefore, too early to evaluate the two schemes.

SHRI KRISHAN KANT : May I know from the hon. Minister whether they have been able to identify small farmers in different districts and if so in how many districts they have done it ?

DR. BHAI MAHAVIR : They have taken one year for that.

SHRI JAGANNATH PAHADIA : They have been identified and I can give the figures in lakhs. In SFDA projects 13.25 lakhs and MFAL projects the figure is 6.95 lakhs.

SHRI KRISHAN KANT : May I know what was the total amount sanctioned for these two schemes and whether that will be spent in the Fourth Plan period and is it proposed to cover all small farmers, marginal farmers and agricultural labourers ?

SHRI JAGANNATH PAHADIA : These are all pilot projects. There are 46 SFDA projects and 41 MFAL projects. The amount earmarked is Rs. 115 crores for the projects i.e. Rs. 67.5 crores for SFDA and Rs. 47.5 crores for MFAL projects.

SHRI KRISHAN KANT : How much of it has been spent ?

SHRI JAGANNATH PAHADIA : The total amount released upto 29th February is Rs. 326.64 lakhs for SFDA and Rs. 114.55 lakhs for MFAL.

DR. Z. A. AHMAD : How does the Minister visualise the development of this scheme ? You have these projects. It is

all right. Ultimately you have to get these integrated with a wider system of assistance. How do you visualise its development ? Or, after simply allocating some amount you just want to wait and see what happens ? Have you any perspective or plan for development ? I would like to know that.

SHRI JAGANNATH PAHADIA : On the basis of the studies we will certainly take a decision. These schemes have been started recently and the Reserve Bank of India and different universities have been asked to make studies and on the basis of their studies we will take decisions.

SHRI HARSH DEO MALAVIYA : In view of the fact that 50 per cent of the cultivating population of India are supposed to own 2 acres or less and also as many as 85 per cent of the cultivating population of India are supposed to own less than 5 acres and since all these holdings are uneconomic holdings according to the concept of agricultural economists, does the hon. Minister include in his scheme for small peasants the idea of co-operative farming ?

SHRI JAGANNATH PAHADIA : This is a point for consideration. We have already requested the State Governments to consider possibility of taking up co-operative farming in the agency areas.

SHRI HARSH DEO MALAVIYA : I could not hear what he was saying.

CONCEPT OF 'STANDARD ACRE'

*359. SHRI KRISHAN KANT : f DR. Z. A. AHMAD : SHRI GULAM NABI UNTOO : SHRI CHANDRA SHEKHAR : SHRI D. P. SINGH :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have finalised the concept of 'Standard acre' for the determination of land ceiling; and

(b) whether the original concept of standard acre has become outmoded partly-

jThe question actually was asked on the floor of the House by Shri Krishan Kant.